

DIVISION BENCH  
COURT - I

O-243

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/297(KB)2023  
COMP.APPL/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>ASHOK GUPTA VS SUNLAND PROJECTS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59 SEC. 130(1) SEC. 241(1) SEC. 242(4) SECTION 447</b>

**Appearances via video conference/physically**

Mr. Reetobroto Kr Mitra, Adv.	] For the Petitioner
Mr. Rudrajit Sarkar, Adv.	]
Mr. S. Choudhary, Adv.	]
Mr. Debangshu Dinda, Adv.	]
Ms. Arundhuti Barman Roy, Adv.	]
Mr. Shaunak Mitra, Adv.	] For R-1, R-5, R-8 & for the applicant
Ms. Neha Somani, PCS.	] in COMP.APPL/19(KB)2024
Mr. Rishav Banerjee, Adv.	] For R-10
Mr. Dripto Majumdar, Adv.	]
Mr. Shaubhik Chowdhury, Adv.	]
Mr. D.N. Sharma, Adv.	] For R-3
Mr. Amandeep Singh, Adv.	]

**ORDER**

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Ld. Counsel for the petitioner to file Rejoinder, if any, within one week to the CP/297(KB)2023.

**3. COMP.APPL/19(KB)2024**

- a. Ld. Counsel for the Respondent to file Reply Affidavit to COMP.APPL/19(KB)2024 within three weeks after vacation.
  - b. Rejoinder, if any, be filed within one week thereafter.
4. Post this matter on **18.07.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**